GOVERNMENT OF INDIA MINISTRY OF MICRO, SMALL AND MEDIUM ENTERPRISES

LOK SABHA UNSTARRED QUESTION NO. 1936 TO BE ANSWERED ON 11.12.2025

SFURTI Clusters

1936. SHRI THARANIVENTHAN M S: SHRI SRIBHARAT MATHUKUMILLI:

Will the Minister of MICRO, SMALL AND MEDIUM ENTERPRISES be pleased to state:

- (a) the current progress of the Scheme of Fund for Regeneration of Traditional Industries (SFURTI) scheme across the country, including the number of clusters established, industries covered and the total funds disbursed:
- (b) whether the scheme has improved the socio-economic conditions of traditional artisans and micro-enterprises, particularly those from Arani, in terms of income enhancement, employment generation, skill upgrading and improved market linkages and if so, the details thereof along with quantifiable benefits recorded so far for artisans supported under SFURTI clusters;
- (c) the future expansion plans of the Government to cover more traditional industries and rural artisan communities, especially in Arani along with the measures adopted to ensure sustainability, branding and marketability of products produced under SFURTI;
- (d) the status of SFURTI clusters approved and operational across the country, State-wise and district-wise, along with the measures taken by the Government to monitor and expedite the implementation of pending SFURTI clusters;
- (e) the status of implementation of SFURTI clusters in Tamil Nadu, specifically the details of sanctioned, ongoing and proposed clusters in and around Arani Lok Sabha Constituency, including sectors covered and number of beneficiaries; and
- (f) whether the Government has undertaken any assessment to evaluate the effectiveness, accountability and capacity of Implementing and Technical Agencies, including CSR Trust Fund, involved in managing MSME cluster development projects and if so, the details thereof?

ANSWER

MINISTER OF STATE FOR MICRO, SMALL AND MEDIUM ENTERPRISES (SUSHRI SHOBHA KARANDLAJE)

(a): Under the Scheme of Fund for Regeneration of Traditional Industries (SFURTI) scheme, 513 clusters has been approved by Government since 2015-16 with a total assistance of Rs. 1,332.95 crore, directly benefitting 3.03 lakh traditional artisans across the country. Presently, out of 513 clusters, 376 are functional and 137 clusters are under implementation. Sector-wise details of the approved clusters are given at **Annexure I.**

(b) and (c): In the Tiruvannamalai district (including Arani), the Mukkurumbai Rice and Millets Value Added Products Cluster was approved under SFURTI during FY 2021–22 with a committed assistance of Rs. 222.09 lakh of which Rs. 200.812 lakh has already been released and proposes to benefit 370 artisans engaged in traditional agro-based processing activities.

It is to further state that the SFURTI Scheme was in continuation up to 30.09.2022. Accordingly, any future proposal for setting up new clusters, will be examined on merit and as per the extant guidelines, subject to the approval for extension of the scheme's operations.

- (d): Under the Scheme, timely implementation of the cluster is ensured through structured project governance, regular milestone-based monitoring, and clear accountability across agencies. State-wise and district-wise details of the approved clusters across the country may be accessed from the official portal of the SFURTI Scheme at https://sfurti.msme.gov.in/SFURTI/Home.aspx
- (e): A total of 28 clusters have been approved in the state of Tamil Nadu under SFURTI with committed GoI assistance of Rs. 73.78 cr. Out of these 28 clusters, 19 clusters are functional benefiting 21,397 artisans and 9 clusters are under implementation. Details are given in **Annexure II.**
- (f): The Ministry has instituted periodic review mechanisms for empanelment, renewal, and removal of IAs and TAs based on performance criteria. These mechanisms include structured review meetings, third party evaluations and field inspections to verify ground-level implementation and evaluate the operational readiness of Common Facility Centres (CFCs).

Annexure I

Annexure referred to in reply to Part (a) of the Lok Sabha Unstarred Question No. 1936 for answer on 11.12.2025.

Sector-wise details of the approved clusters under SFURTI

SL	Sector	No. of Clusters	Functional Clusters (No.)	Clusters Under Implementation (No.)
1	Agro	138	86	52
2	Bamboo	39	29	10
3	Coir	40	31	9
4	Handicraft	137	104	33
5	Honey	19	10	9
6	Khadi	4	3	1
7	Textile	136	113	23
	Total	513	376	137

Annexure II

Annexure referred to in reply to Part (e) of the Lok Sabha Unstarred Question No. 1936 for answer on 11.12.2025.

Sector-wise details of SFURTI Clusters approved in Tamil Nadu:

Sectors	Total Cluster Approved (No.)	Functional Clusters (No.)	Committed GoI Assistance (INR In Lakhs)	Total Artisans proposed to be benefited (No.)
Agro	5	3	967.26	1656
Coir	14	12	4783.35	20511
Handicraft	5	2	852.45	1630
Honey	1	0	216.26	400
Textile	3	2	559.25	1334
Total	28	19	7378.57	25531